

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S).3299 OF 2000@@
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M/s Indian Railway Construction Co.Ltd.

Appellant(s)

VERSUS

Ajay Kumar

Respondent(s)

(with appln. for intervention)

DATE: 23-1-2003 This matter was called on for hearing today.@@
BB

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s) : Mr. Mukul Rohtagi, ASG
Mr. Yashwant Das, Adv.
Mr. Saurabh Mishra, Adv.
Ms. Suruchi Aggarwal, Adv.

For Respondent(s) : Mr. KR Nagaraja, Adv.
Mr. V Shekhar, Adv. (N.P.)

UPON hearing counsel the Court made the following

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Application for intervention is dismissed.

Mr. Mukul Rohtagi, learned Additional Solicitor General appearing on behalf of the appellant started his arguments at 11.25 a.m. and concluded at 2.55 p.m. After that, Mr. K.R. Nagaraja, learned counsel for the respondent argued the matter till 3.40 p.m.

Arguments concluded.
Judgment reserved.

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Sarita

(Shelly Sen Gupta)
Court Master